

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 78 OF 2015
& IA NO. 381 OF 2015**

Dated: 11th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Adani Power Rajasthan Ltd.

.....Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. J.J. Bhatt, Sr. Adv.
Mr. Gaurav Dudeja
Ms. Poonam Verma

Counsel for the Respondent(s)

:

Mr. Sanjay Jain, ASG
Mr. Nitish Gupta
Mr. Natasha Thakur
Ms. Pallavi Shali for R.2 to 4

Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for RERC

ORDER

List the matter on **14.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**